NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 2272/2022 in C.P. (IB)/41(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: **Sangam Business Credit Limited V/s IL&FS Financial Services Limited**
IN THE MATTER OF
IL&FS Financial Services Limited
V/s
Sangam Business Credit Limited

APPEARANCE :

FOR THE FINANCIAL CREDITOR IA 2272/2022 **:** Sr. Adv. Mustafa Doctor

FOR THE APPLICANT **:** Adv. Pushpa Tiwari

Section: Rule 11 of NCLT Rules, 2016 u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.10.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.08.2022
ANKIT